

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 111 of 2013 &
IA No. 182 of 2013**

Dated : 30th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Snam Alloys Pvt. Ltd. & Ors.Appellant(s)

Versus

Joint Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja

Counsel for the Respondent(s): Mr. Anish Garg (Rep.) for JERC

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 182 of 2013 (Application for stay) to the Respondents returnable on 19.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **19.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs